

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/209/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 9 January, 2023.

Sub:- **Casual leave and station leave permission.**

Ref:- DJ.SSM-I.3/Esstt/202-2023/60/E dated 06.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 12.01.2023 till the morning of 17.01.2023 and casual leave for 2 days on 25.01.2023 and 27.01.2023 with station leave permission from the evening of 21.01.2023 till the morning of 30.01.2023**, has been granted.

The Asstt. Sessions Judge cum C.J.M. South Salmara-Mankachar would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO. HC.VII-71/2004/210/A, dated , 09-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda